

HIGH COURT OF GUJARAT

CIRCULAR

Date: 29th October, 2020

Subject: Online Mentioning Portal - Parties-in-Person can also submit request for online mentioning

With regard to the a subject given above, this is to inform all concerned that, Honourable the Chief Justice has been pleased to direct that, on the lines of the online mentioning platform being used by the Ld. Advocates, Parties-in-Person should also be allowed access to the mentioning platform, to submit requests for online mentioning.

Accordingly, the requisite modifications in the online mentioning platform have been done so that a Party-in-Person, whose mobile number is registered, may can also submit request for online mentioning using their Party-In-Person Code number and the OTP that would be sent on the registered mobile number. The Mentioning link is available on the Case Status page of High Court website on <http://gujarathc-casestatus.nic.in/gujarathc/>.

The method to use the platform has been given in the User Guide dated 07/06/2020 with new facilities added as per circular dated 29/07/2020.

REGISTRAR GENERAL